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RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,
Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

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Review of Ways and Means Advances Scheme for State Governments/ UTs

The limits for financial accommodation extended by the Reserve Bank of India to State Governments / Union Territories (UTs) through Special Drawing Facility (SDF), Ways and Means Advances (WMA), and Overdraft (OD) schemes were last reviewed and announced on [April 01, 2022](#).

Ways and Means Advances

Based on the recommendations made by the Group constituted by the Reserve Bank and consisting of select state Finance Secretaries and taking into account the expenditure data of the states for the recent years, it has been decided to revise the WMA limits of the State Governments/ UTs, effective from July 01, 2024. The revised aggregate WMA limit for State Governments/ UTs will be ₹ 60,118 crore as against the existing limit of ₹ 47,010 crore. Revised State/ UT wise WMA limits are given in [Annex](#).

Special Drawing Facility

SDF availed by State Governments/ UTs shall continue to be linked to the quantum of their investments in marketable securities, issued by the Government, including Auction Treasury Bills (ATBs). Based on the recommendations made by the Working Group constituted by the Reserve Bank on Consolidated Sinking Fund (CSF) and Guarantee Redemption Fund (GRF), it has been decided that the maximum limit of SDF that can be availed by the States / UTs against the investments held under CSF/ GRF shall be 50 per cent of the lower of (i) outstanding balance of the funds as on the last date of the second preceding quarter, and (ii) the current balance held in CSF/ GRF. For investments held in ATBs, the maximum limit of SDF shall be 50 per cent of the lower of (i) outstanding balance in ATBs (91/182/364 days) as on the last date of the second preceding quarter, and (ii) the current ATB balance.

All other terms and conditions, applicable to financial accommodation (SDF/WMA/OD) available to the State Governments/ UTs, as stated in the [RBI Press Release on 'Review of Ways and Means Advances Scheme of State Governments/ UTs dated April 01, 2022](#), shall remain unchanged.

WMA Limit of State Governments and UTs

(Amount in ₹ crore)

Sl. No	State/ UTs	WMA Limit
1	Andhra Pradesh	2,921
2	Arunachal Pradesh	373
3	Assam	1,716
4	Bihar	2,731
5	Chhattisgarh	1,434
6	Goa	258
7	Gujarat	3,092
8	Haryana	1,803
9	Himachal Pradesh	777
10	Jammu and Kashmir	1,298
11	Jharkhand	1,225
12	Karnataka	4,010
13	Kerala	2,308
14	Madhya Pradesh	3,450
15	Maharashtra	6,139
16	Manipur	281
17	Meghalaya	267
18	Mizoram	216
19	Nagaland	276
20	Odisha	2,099
21	Punjab	1,538
22	Rajasthan	3,585
23	Tamil Nadu	4,582
24	Telangana	2,407
25	Tripura	343
26	Uttar Pradesh	6,519
27	Uttarakhand	839
28	West Bengal	3,456
29	Puducherry	175
	Total (All States/UTs)	60,118